

COURT – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 177 & 178 of 2012

Dated : 30th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1**

Order

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **1st October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**